

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:677

ANSWERED ON:28.07.2006

MIGRATION OF RURAL POPULATION .

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) Whether the Government is aware of the massive migration of rural population to the urban areas in every State;
- (b) If so, the reasons therefor; and
- (c) The steps taken by the Government to stop such migration?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRIMATI SURYAKANTA PATIL)

(a) to (c) While rural to urban migration is characteristic of developing economy, the available estimates show that during the period 1983-2000 the percentage of male migrants to total population remained almost constant at about 7% for rural areas. In the case of rural females it has increased from 35% in 1983 to about 43% in 1999-2000.

The Ministry of Rural Development implements, through the State Governments, major schemes like the Sampoorna Grameen Rozgar Yojana(SGRY) – wage employment programme and the Swarnjayanti Gram Swarozgar Yojana (SGSY) to provide self employment to the members of the rural poor families of the country. These schemes are primarily designed to provide employment to the rural poor in their villages or nearby villages so that migration of such people from rural to urban areas could be reduced. Other schemes of the Ministry of Rural Development such as the Prime Minister Gram Sadak Yojana (PMGSY), the Indira Awaas Yojana (IAY) and the Watershed Development Programmes are also designed to improve the living conditions in the rural areas as well as indirectly provide employment. Government has also recently launched a National Rural Employment Guarantee Act (NREGA) in 200 most backward districts of the country with the objective of providing guaranteed employment of 100 days in a year to a member of the rural household who is willing to take up manual work.